

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2288--JK(LD) of 2022
DATED:- 28 - 04 - 2022

Sanction is hereby accorded to the appointment of Officer's of Power Development Department (KPDCL) as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government,

Dated:- 28 - 04 - 2022

No:- LAW-OIC/158/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


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(Khurshed Ahmad/Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 2288-JK(LD) of 2022 dated 28.04.2022

Case No.	Filing Year	Case Type	Title of the case	OIC	Designation
1.	2022	Writ petition	WP(C) No. 738/2022 titled Mahesh Chander V/s State and ors	Sh. Avneet Gupta	Executive Engineer
2.	2021	Writ petition	WP(C) No. 2063/2021 titled Mohd Asif Jan V/s State & ors	Sh. Avneet Gupta	Executive Engineer
3.	2018	Writ petition	OWP No. 749/2018 titled Raseela Begum V/s State and others	Sh. Rajesh Kumar	Executive Engineer
4.	2017	Writ petition	OWP No. 1411/2017 titled Parvaiz Ahmed Malik Vs State & ors	Sh. Rajesh Kumar	Executive Engineer
5.	2012	Writ petition	OWP No. 811/2012 titled Sonia Devi Vs State & ors	Sh. Rajesh Kumar	Executive Engineer
6.	2014	Writ petition	SWP No. 1390/2014 titled Rajinder Kour Vs State & ors	Sh. Rajesh Kumar	Executive Engineer
7.	2016	Writ petition	OWP No. 552/2016 titled Suram Singh & ors V/s State	Sh. Ramesh Raina	Executive Engineer
8.	2014	Writ petition	OWP No. 1187/2014 titled Renu Bala V/s State & ors	Sh. Ramesh Raina	Executive Engineer
9.	2021	Contempt petition	CCP(S) No. 166/2021 titled Dr. Sandeep Sharma V/s State & ors	Sh. Ramesh Raina	Executive Engineer
10.	2021	Writ petition	WP(C) No. 2465/2021 titled Jagdev Singh V/s State & ors	Sh. Ramesh Raina	Executive Engineer
11.	2022	Writ petition	WP(C) No. 93/2022 titled Parveen Singh Vs State & ors	Sh. Ramesh Raina	Executive Engineer
12.	2022	Writ petition	WP(C) No. 602/2022 titled Hotel Shree Palace Vs State & ors	Sh. Sunil Dutt Pandoh	Executive Engineer
13.	2014	Writ petition	SWP No. 515/2014 titled Vijay Kumar Vs State & ors	Sh. Javed Ahmed	Executive Engineer
14.	2016	Writ petition	OWP No. 1238/2016 titled Ghulam Mohd Vs State & ors	Sh. Nisar Ahmed	Executive Engineer

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15.	2021	Writ petition	WP(C) No.2152/2021 titled Radhey Sham Vs State & ors	Sh. Surinder Kumar	Executive Engineer
16.	2021	Writ petition	WP(C) No. 2771/2021 titled Sheetal Bala & ors Vs UT of J&k & ors	Sh. Surinder Kumar	Executive Engineer
17.	2011	Writ petition	SWP No. 1006/2011 titled Pardeep Singh V/s State	Sh. Hussain Mohd	Executive Engineer
18.	2022	OA	OA No. 136/2022 titled Vinay Koul Vs UT of J&K	Sh. Sandeep Seth	Chief Enginee JPDCL, Jammu
19.	2019	Contempt petition	CCP(D) 41/2019 titled Sandeep Gupta Vs Avinash Dubey & Ors	Dr. Des Raj Bhagat	Additional Secretar PDD
20.	2018	Writ petition	SWP 528/2018 titled Nazir Ahmad Choudhary Vs State & Ors	Dr. Tahir Firdous	Additional Secretar PDD
21.	2020	LPA	LPA 15/2020 titled Ashwani Kumar Sharma & Ors Vs UT of J&K & Ors	Sh. Niamatullah Sheikh	Under Secretary, PD
22.	2019	Writ petition	WP(C) 3802/2019 titled Mushtaq Ahmad Dar Vs UT of J&K & Ors	Sh. Niamatullah Sheikh	Under Secretary, PD
23.	2021	OA	OA 62/1007/2021 titled Mushtaq Ahmad Dar Vs UT of J&K & Ors	Sh. Niamatullah Sheikh	Under Secretary, PD
24.	2021	OA	OA 62/849/2021 titled Bashir Ahmad Shah Vs UT of J&K & Ors	Sh. Niamatullah Sheikh	Under Secretary, PD
25.	2017	Contempt petition	CPSW 15/2017 titled Javed Hussain Akhtar & Ors V/s Sh. Sandeep Nayak & Ors	Sh. Niamatullah Sheikh	Under Secretary, PD
26.	2022	OA	OA 65/2022 titled Ashwani Kumar Gupta Vs UT of J&K & Ors	Dr. Des Raj Bhagat	Additional Secretar PDD
27.	2021	OA	OA 62/1242/2021 Shabir Ahmad Lone & ors Vs UT of J&K & ors	Dr. Des Raj Bhagat	Additional Secretar PDD
28.	2022	OA	OA 48/2022 Amit Jallundari Vs UT of J&K & ors	Sh. Niamatullah Sheikh	Under Secretary, PD
29.	2022	OA	OA /2022 Asif Hussain Vs UT of J&K & ors	Sh. Niamatullah Sheikh	Under Secretary, PD

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